# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

\*\*\*\*\*

#### ORDER

Subject: Nomination of Judicial Officers for participation in the North Zone Regional Conference scheduled to be held on 26<sup>th</sup> and 27<sup>th</sup> of July, 2025 at SKICC, Srinagar.

No: 995 05 2025 186/65 Dated: 15-07-2025

All the Pr. District and Sessions Judges of UTs of J&K and Ladakh, Ex-officio Chairpersons of the District legal Services Authorities are hereby nominated for participating in the North Zone Regional Conference scheduled to be held on 26<sup>th</sup> and 27<sup>th</sup> of July, 2025 at SKICC, Srinagar.

Besides, the judicial officers as per Annexure "A" are also nominated for participating in the subject conference on 27<sup>th</sup> of July, 2025 at SKICC, Srinagar.

By Order.

e.

15/07/2023 (M.K. Sharma)

Dated: 15-07-2025

Registrar General (Officiating)

# No: 36780-99/R6/65

- Copy of the above forwarded to the:-
- 1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 2. Secretary to Hon'ble Mr./Mrs. Justice \_
  - ..... for information of their Lordship's
- 3. Registrar Vigilance, High Court of J&K and Ladakh.
- 4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
- 5. Member Secretary J&K Legal Service Authorities.
- 6. Registrar Inspection, High Court of J&K and Ladakh.
- 7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
- 8. Registrar Rules, High Court of J&K and Ladakh.
- 9. All the Pr. District and Sessions Judges of UTs of J&K and Ladakh.
- 10.Concerned Judicial Officers.
- 11.CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
- 13. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.

...... for information and maintaining the record of the same.

14. Order File.

Registrar General (Officiat

# Annexure-"A"

# Judicial Officers to be nominated from each District:

## \*\*Kashmir Province\*\*

#### Day II 27.07.2025

## Ganderbal

S. No.	Name	Designation
1.	Ms. Tabasum	Chief Judicial Magistrate
2.	Ms. Mahoor	Munsiff,Ganderbal
3.	Ms. Mufti Nahida	Munsiff Kangan

# Budgam

S. No.	Name	Designation
1.	Mr. Easar Ul Nabi	Special Mobile Magistrate, Budgam
2.	Mr. Towfeel Ahmad Mir	Munsiff/Addl.
		Special Mobile Magistrate, Beerwah
3.	Sh. Shahber Ayaz.	Pr. Magistrate, JJB, Budgam.
4.	Ms. Rabiya Snober Gulzar	Munsiff, Magam
5.	Ms.Nazia Hassan	Munsiff, Chadoora
6.	Ms. Tasneem Kawoos	Munsiff, Budgam

# Anantnag

S. No.	Name	Designation
1.	Ms. Masarat Roohi	Addl. District and Sessions Judge
2.	Mr. Feroz Ahmad Khan	Chief Judicial Magistrate
3.	Ms. Tabasum Qadir Parray	Sub Judge,Bijbehera
4.	Ms. Lubna Sultan	SubJudge/Special Mobile Magistrate,(13t h F.C)
5.	Sh. Shafeeq Ahmed Malik	Sub Judge, Vailoo
6.	Ms.Aarizoo Javaid Rather	Munsiff,Dooru
7.	Mr. Shyam Kumar	Munsiff / Addl. Special Mobile Magistrate(13th
		F.C), Aishmqam

# Kulgam

S. No.	Name	Designation
1.	Mr. Parvez Iqbal	Additional District & Sessions Judge, Kulgam
2.	Mr.Akash Deep Singh	Munsiff,Kulgam

#### Pulwama

S. No.	Name	Designation
1.	Mr. Manzoor Ahmad Zargar	Special Judge NDPS, Pulwama
2.	Sh. Muzamil Ahmad Wani	CJM, Pulwama
3.	Ms. Fariqa Nazir	SubJudge/ Special Mobile Magistrate(13 <sup>th</sup> F.C)
4.	Ms. Danishta Shafi	Munsiff,Pulwama
5.	Ms. Uzma Amin	Munsiff,Pampore
6.	Mr. Amaan Nissar	Munsiff,Tral

# Shopian

S. No.	Name	Designation
1.	Mr. Mohammad Waseem Mirza	Munsiff, Shopian
2.	Ms. Rameen Rashid Khan	Munsiff/Addl.Spl. Mobile Magistrate ,Shopian

## Baramulla

S. No.	Name	Designation
1.	Mr. Naseer Ahmad Dar	Additional District and Sessions Judge,Baramulla
2.	Mr. Romesh Lal	Additional District and Sessions Judge,Sopore
3.	Mr. Mir Wajahat	Chief Judicial Magistrate, Sopore
4.	Sh. Altaf Hussain Khan	Sub Judge,Patan
5.	Mr. Imran Haneef Khan	SubJudge/Special Mobile Magistrate,Bar amulla(13 <sup>th</sup> F.C)
6.	Mr.Younis Hamid	Munsiff, Dangiwacha
7.	Mr. Hiteshwar Kesar	Munsiff, Baramulla

# Bandipora

S. No.	Name	Designation
1.	Sh. Sushil Singh	Additional District & Sessions Judge,Bandipora
2.	Ms. Rahila Rashid	Munsiff,Sumbal
3.	Mr. Amandeep Singh	Munsiff, Bandipora

# Kupwara

S. No.	Name	Designation
1.	Sh. Mansoor Ahmad Lone	Additional District and Sessions
		Judge,Handwara
2.	Sh. Zahoor Ahmad Ganaie	Special Mobile Magistrate, Trehgam.
3.	Sh. Moneer Ahmad	Sub Judge,Kupwara
4.	Sh. Altaf Ahmad Mir	Munsiff, Handwara
5.	Sh. Shabir Ahmad Malik	Munsiff/Addl.
		Special Mobile Magistrate, Kralpora.



District Srinagar- (All Judicial Officers except Duty Magistrates-20)

#### \*\*Jammu Province\*\*

#### Samba

S. No.	Name	Designation
1.	Sh. Arvind Sharma	Additional District & Sessions
		Judge,Samba
2.	Mr. Umesh Sharma	Chief Judicial Magistrate,Samba
3.	Ms. Rashi Verma	Munsiff/Addl.
		Special Mobile Magistrate

# Udhampur

S. No.	Name	Designation
1.	Mr. Kamlesh Pandita	Addl. District & Sessions Judge
2.	Ms. Rekha Kapoor	Chief Judicial Magistrate
3.	Mr.Akash Deep	Munsiff/Addl. Special Mobile Magistrate,(13 <sup>th</sup> F.C),Udhampur
4.	Mr. Ravinder Singh	Munsiff, Chenani

## Reasi

eeta Kumari	Sub Judge/Chief Judicial Magistrate
shal Bharti	Munsiff,Katra
nivali Sharma	Munsiff,Reasi
tika Jamwal	Munsiff, Mahore

S. No.	Name	Designation
1.	Ms. Amandeep Kour	Sub Judge/ Spl. Mobile Magistrate
		(13 <sup>th</sup> Finance Commision)
2.	Ms.Kangna Gupta	Munsiff, Mahanpur
3.	Mr. Prashant Kumar	Munsiff, Billawar
4.	Mr. Viren Magotra	Munsiff,Kathua

## Doda

S. No.	Name	Designation
1.	Ms. Archana Charak	Addl.District& Sessions Judge
2.	Sh. Wajahat Hussain	Chief Judicial Magistrate
3.	Sh. Mahavir Singh	Munsiff, Thathri
4.	Ms. Akanksha Bhagat	Munsiff, Bhaderwah

lu

## Kishtwar

S. No.	Name	Designation
1.	Sh. Munish Kumar Manhas	CJM, Kishtwar
2.	Ms. Deepika Sharma	Munsiff/Addl. Special Mobile Magistrate,(13 <sup>th</sup> F.C)

# Ramban

S. No.	Name	Designation
1.	Sh. Pradeep Kumar	P.O. Fast Track Court (Cases against Women including rapes), Ramban
2.	Mr. Tarun Mahajan	Munsiff,Ramban
3.	Ms. Sonali Sharma	Munsiff, Banihal
4.	Mr. Manzar Muneer	Munsiff, Ukhral

# Rajouri

S. No.	Name	Designation
1.	Mr. Riyaz Ahmad	SubJudge/Special Mobile Magistrate,(13 <sup>th</sup> F.C)
2.	Ms. Assma Choudhary	Pr. Magistarte, JJB, Rajouri
3.	Ms.Shavika Gupta	Munsiff, District Mobile Magistrate (Traffic),Rajouri
4.	Ms.Alisha Bhagat	Munsiff, Kalakote
5.	Ms. Bharti Slathia	Munsiff, Thanamand <sup>7</sup>

#### Poonch

S. No.	Name	Designation
1.	Sh. Surinder Kumar Thapa	Sub Judge,Surankote
2.	Sh.Sarfaraz Nawaz	Chief Judicial Magistrate, Poonch
3.	Ms. Roopsi	Munsiff, Mendhar

## Jammu

S. No.	Name	Designation
1.	Sh. Haq Nawaz Zargar	Special Judge, Anti Corruption
2.	Mr. Yash Pal Sharma	Special Judge NDPS, Jammu
3.	Sh. Amit Sharma	2 <sup>nd</sup> Addl. Distt. & Sessions Judge
4.	Sh. Prem Sagar	Addl. District Judge, Family Court
		Jammu
5.	Ms. Rajni Sharma	Addl. Sessions Judge, Anti Corruption,
		Jammu
6.	Ms. Preet Simran Kour	Chief Judicial Magistrate, Jammu
7.	Sh. Sunil Kumar	Sub Judge, Jammu
8.	Ms. Jyoti Bhagat	Special Mobile Magistrate Passenger
		Tax & Shops Act.
9.	Mr. Brij Raj Singh	Excise Magistrate, Jammu
10.	Sh. Shafiq Mushtaq Lone	Add. Mobile Magistrate (T) Jammu
11.	Sh. Arvind Manhas	3rd Addl. Munsiff, Jammu
12.	Ms.Sanah Badyal	Munsiff,Bishnah
13.	Ms.Arushi Shukla	Munsiff,Akhnoor
14.	Ms.Samreen Tibb	Munsiff/Addl. Special Mobile
		Magistrate, (13th F.C), R.S. Pura

# \*\*Union Territory of Ladakh \*\*

## Leh

S. No.	Name	Designation
1.	Mr. Tsewang Phuntsog	Chief Judicial Magistrate
2.	Ms. Phuntsog Angmo	Sub Judge/Special Mobile Magistrate
3.	Sh. Lakshay Badyal	Munsiff

lu

Kargi		
S. No.	Name	Designation
1.	Ms. Deldan Angmo	Munsiff

Karoil

#### List of the Other Judicial Officers to be nominated for the Subject Conference.

- 1. Sh. Amit Kumar Gupta, Chairman, J&K Sales Tax Tribunal
- 2. Sh. Adnan Sayeed, Spl. Judge, CBI, Srinagar.
- 3. Smt. Rajni Sharma, Addl. Judge, Anti-Corruption, Jammu.
- 4. Ms. Tabasum Qadir Parray, Sub Judge, Bijbihara.
- 5. Sh. Phuntsog Angmo, Spl. Mobile Magistrate, Leh.
- 6. Sh. Touseef Ahmad Magrey, Special Mobile Magistrate (T), Srinagar.
- 7. Sh. Fida Hussain Nayek, Municipal Magistrate Srinagar.
- 8. Sh. Junaid Imtiyaz Mir, Judge, Small Causes, Srinagar.
- 9. Sh. Ishtiyaq Alam Baba, Forest Magistrate, Srinagar.
- 10.Ms. Shayesta Nazir, City Munsiff, Srinagar.
- 11.Mr. Shafiq Mushtaq Lone, Addl. Mobile Magistrate Traffic, Jammu.
- 12.Sh. Raja Arshad Hamid, Addl. Mobile Magistrate (T), Srinagar
- 13.Sh. Adnan Manzoor, Sub Registrar, Srinagar.
- 14.Ms. Mufti Nahida, Munsiff Kangan
- 15.Mr. Anurag Khajuria, District Mobile Magistrate Traffic, Anantnag.

Mith